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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Papers to be laid on the Table. Prof. Saugatha Roy.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): On behalf of Kumari Selja, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the West Zone Cultural Centre, Udaipur, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the West Zone Cultural Centre, Udaipur, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7116/15/12)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Asiatic Society, Kolkata, for the year 2010-2011, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Asiatic Society, Kolkata, for the year 2010-2011.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 7117/15/12)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the South Central Zone Cultural Centre, Nagpur, for the year 2010-2011, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Central Zone Cultural Centre, Nagpur, for the year 2010-2011.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 7118/15/12)

MADAM SPEAKER: Nothing else will go on record.

(Interruptions) ❌

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (i) The Provisional Sugar (Price Determination for 2011-2012 Production) Order, 2012 published in Notification No. G.S.R. 125(E)/Ess.Com./Sugar in Gazette of India dated 7th March, 2012.
- (ii) S.O. 1059(E) published in Gazette of India dated 11th May, 2012 regarding dispensing with the system of allocating mill-wise export quota and permit export of sugar without any restrictions.
- (iii) G.S.R. 428(E)/Ess. Com./Sugarcane published in Gazette of India dated 5th June, 2012 notifying Factory-wise

Fair and Remunerative Price of sugarcane for the sugar season 2011-2012.

(Placed in Library, See No. LT 7119/15/12)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 52 of the Legal Metrology Act, 2009:-

- (i) The Legal Metrology (Packaged Commodities) Amendment Rules, 2012 published in Notification No. G.S.R. 427(E) in Gazette of India dated 5th June, 2012 together with a corrigendum thereto (in Hindi version only) published in Notification No. G.S.R.594(E) dated 27th July, 2012.
- (ii) The Legal Metrology (Packaged Commodities) (Second Amendment) Rules, 2012 published in Notification No. G.S.R. 426(E) in Gazette of India dated 5th June, 2012.

(Placed in Library, See No. LT 7120/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): I beg to lay on the Table a copy of "The Advisory Board for the Metro Railways (Transaction of Business) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 408(E) in Gazette of India dated 30th May, 2012 issued under sub-section (5) of Section 4 of the Metro Railways (Construction of Works) Act, 1978.

(Placed in Library, See No. LT 7121/15/12)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): I beg to lay on the Table a copy of the Prasar Bharati (Broadcasting Corporation of India) Salaries, Allowances and other Conditions of Service of Chairman, Whole-time Members and Part-time Members (Amendment) Rules, 2012 (Hindi and English versions) published in Notification No. G.S.R. 464(E) in Gazette of India dated 20th June, 2012 under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

(Placed in Library, See No. LT 712215/12)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): I beg to lay on the Table:-

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- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the National Human Rights Commission, India, New Delhi, for the year 2009-2010 under sub-section (2) of section 20 of the Protection of Human Rights Act, 1993.
 - (ii) A copy of the Memorandum of Action Taken (Hindi and English versions) on the recommendations contained in the Annual Report of the National Human Rights Commission, India, New Delhi, for the year 2009-2010.
 - (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7123/15/12)

